

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.58/ BB/ 2017	-	Admission	Rule-6 of IB	Print Plus Pvt. Ltd. Vs Manipal Technologies Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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①	For Sharath S Gowda P. Sai. Sailesh. 8095 12 3344	Respondent	
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②	Sivaramakrishnan Advocate 7259799922	Petitioner	
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ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. He again requested time to file objections. List it on 23/10/2017 finally.


Member (T)


Member (J)